

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9899/2026 BLAPL/3273/2026	SAURAV BHOI @ SOURAV BHOI @ SOURAV BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 DIST.AND SESSIONS JUDGE,BARGARH CT/0000013/2026
2	D-BLAPL/9900/2026 BLAPL/3274/2026	SATYA @ SATYABAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /319 /2025 DIST.AND SESSIONS JUDGE,BARGARH CT/0000013/2026
3	D-BLAPL/9995/2026 BLAPL/3275/2026	AKASH DIGAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BELLAGAON /179 /2025 A.D.J.,CHATRAPUR(Ganjam) Spl/0000021/2025
4	D-BLAPL/9997/2026 BLAPL/3276/2026	ABINASH PATTAYAK @ ABINAS PATTANAIAK @ AVINAS PATANAYAK VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /27 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000061/2025
5	D-BLAPL/10001/2026 BLAPL/3277/2026	DILLIP SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TALCHER TOWN /232 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000465/2026
6	D-BLAPL/8946/2026 BLAPL/3278/2026	PRUSOTTAM SETHI @ PURUSHOTTAM SETHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /97 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000070/2026
7	D-BLAPL/10038/2026 BLAPL/3279/2026	AMAL SETH VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001321/2025
8	D-BLAPL/9395/2026 BLAPL/3280/2026	RUSHIA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ASKA /36 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000140/2026
9	D-BLAPL/9817/2026 BLAPL/3281/2026	SOUMYAJIT MANGARAJ VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000039/2026
10	D-BLAPL/9818/2026 BLAPL/3282/2026	JHULIA @ DHANESWAR LENKA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JANKIA P.S. /453 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000938/2025
11	D-BLAPL/9881/2026 BLAPL/3283/2026	MD. IRSHAD @ MD. IRSAD VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARBIL /57 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0000214/2026

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12	D-BLAPL/10042/2026 BLAPL/3284/2026	AMAL SETH VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /467 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001482/2025
13	D-BLAPL/9915/2026 BLAPL/3285/2026	RAKESH SETHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
14	D-BLAPL/9740/2026 BLAPL/3286/2026	BHOLANATH BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	2(A)CC/0000017/2026 PATTAMUNDAI MODEL /32 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI
15	D-BLAPL/9952/2026 BLAPL/3287/2026	JONE TIRKEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	GR/0000100/2026 JHIRPANI P.S. /30 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000353/2026
16	D-BLAPL/9959/2026 BLAPL/3288/2026	LITU @ SRIKANTA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	AGARAPADA /31 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000433/2026
17	D-BLAPL/9993/2026 BLAPL/3289/2026	NIRAJ BEHERA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /42 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000086/2026
18	D-BLAPL/8920/2026 BLAPL/3290/2026	BAIDYANATH AMAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNAKATAK /157 /2025 DISTRICT & SESSIONS JUDGE,BOUDH ST/0000004/2026
19	D-BLAPL/8967/2026 BLAPL/3291/2026	GAJANAN KALIHARI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /143 /2025 A.D.J.,BARGARH(Bargarh) CT/0000153/2025
20	D-BLAPL/9802/2026 BLAPL/3292/2026	SURA @ SURENDRA NATH BEHERA VS STATE OF ODISHA	SASWATA PATNAIK VS	TIHIDI /26 /2026 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000016/2026
21	D-BLAPL/9066/2026 BLAPL/3293/2026	DAVENDAR @ DEVENDAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SONEPUR /380 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000069/2024
22	D-BLAPL/9081/2026 BLAPL/3294/2026	SK. ASLAM @ ASLAM KHAN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	KUJANGA /336 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000111/2025
23	D-BLAPL/9238/2026	DIPANKAR MANDAL	UMESH CHANDRA DORA	KALIMELA /210 /2023

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	BLAPL/3295/2026	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri) CT/0000165/2023
24	D-BLAPL/9904/2026 BLAPL/3296/2026	BHIKARI JAYASINGH @ BHIKARI CHARANA JAYASINGH @ HADIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOLAGARH P.S. /207 /2025 A.D.J.,KHURDA(Khordha) ST/0000057/2026
25	D-BLAPL/9267/2026 BLAPL/3297/2026	LALIT KUMAR SETHY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /57 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000214/2026
26	D-BLAPL/9520/2026 BLAPL/3298/2026	PINKU @ SUSANTA PATTNAIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	HINJILI /133 /2018 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000058/2018
27	D-BLAPL/9907/2026 BLAPL/3299/2026	BISWAJIT @ CHIKUN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /120 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000106/2024
28	D-BLAPL/9911/2026 BLAPL/3300/2026	RATNAMANI @ HEMANTA GARDIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
29	D-BLAPL/9920/2026 BLAPL/3301/2026	DILU @ ISWAR DARUAN @ ISHWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /64 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000325/2026
30	D-BLAPL/9928/2026 BLAPL/3302/2026	MEGHANAD DAS @ MEGHANATHA DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /111 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000321/2026
31	D-BLAPL/9577/2026 BLAPL/3303/2026	RUP HALDAR @ RUPA HALDAR @ RUP KUMAR HALDAR VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /290 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000071/2025
32	D-BLAPL/9653/2026 BLAPL/3304/2026	KAMLESH KUMAR MAURYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000155/2025
33	D-BLAPL/8424/2026 BLAPL/3305/2026	SIPU @ AMRESH @ AMBRESH SINGH VS STATE OF ODISHA	DEBASNAN DAS VS	DARINGBADI /135 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000089/2024
34	D-BLAPL/9115/2026 BLAPL/3306/2026	SADANANDA PRADHAN VS	LAMBODOR ACHARI VS	// SPECIAL JUDGE ASKA(Ganjam)

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35	D-BLAPL/10375/2026 BLAPL/3307/2026	STATE OF ODISHA GAGAN SAMAL @ DIPU SAMAL VS	JAYANTA KUMAR MAJHI VS	2(A)CC/0000007/2026 SORO /901 /2025 J.M.F.C.,SORO(Baleshwar)
36	D-BLAPL/9955/2026 BLAPL/3308/2026	STATE OF ODISHA SOMNATH PATNAIK @ SIBU VS	RAMDAS ACHARY VS	CT/0001740/2025 BURLA /417 /2023 1ST A.D.J., SAMBALPUR(Sambalpur)
37	D-BLAPL/9969/2026 BLAPL/3309/2026	STATE OF ODISHA AJAY KUMAR PATRA VS	BHABANI SHANKAR DASPARIDA VS	ST/0000091/2024 REMUNA /4 /2026 J.M.F.C. BALASORE(RURAL)(Baleshwar)
38	D-BLAPL/10103/2026 BLAPL/3310/2026	STATE OF ODISHA SHANTANU @ SAUMYARANJAN SINGH VS	RAMAKANTA PANDA VS	CT/000010/2026 BAISINGA /63 /2026 J.M.F.C., BETANATI(Mayurbhanj)
39	D-BLAPL/10105/2026 BLAPL/3311/2026	STATE OF ODISHA KAMUDA @ KHAMPHUDA @ BAPUNU @ RAJANIKANTA MOHANTA VS	RAMAKANTA PANDA VS	CT/0000163/2026 BAISINGA /63 /2026 J.M.F.C., BETANATI(Mayurbhanj)
40	D-BLAPL/10107/2026 BLAPL/3312/2026	STATE OF ODISHA MANOJ KUMAR KUSHAL VS	PRASANTA KUMAR ROURAY VS	CT/0000163/2026 BARGARH /108 /2026 S.D.J.M.,BARGARH(Bargarh)
41	D-BLAPL/9226/2026 BLAPL/3313/2026	STATE OF ODISHA SUJIT BISWAS VS	MANAS KUMAR CHAND VS	RAIGHAR /37 /2026 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang)
42	D-BLAPL/9902/2026 BLAPL/3314/2026	STATE OF ODISHA AMITAB PARHI VS	RAJENDRA KUMAR DASH VS	GR/0000059/2026 NCB BHUBANESWAR /4 /2026 SPECIAL JUDGE,BALASORE(Baleshwar)
43	D-BLAPL/9313/2026 BLAPL/3315/2026	UNION OF INDIA(N.C.B) JITU NAIK VS	LAMBODOR ACHARI VS	Spl/0000086/2026 KABISURYANAGAR /17 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam)
44	D-BLAPL/10061/2026 BLAPL/3316/2026	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	RANJIT MOHANTY VS	GR/0000017/2026 MAHANGA /67 /2026 Civil Judge Jr. Division-cum-JMFC Court at
45	D-BLAPL/9630/2026 BLAPL/3317/2026	STATE OF ODISHA SONU @ MANORANJAN MALLIK VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	GR/0000098/2026 PATTAMUNDAI MODEL /370 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000098/2025

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46	D-BLAPL/9650/2026 BLAPL/3318/2026	GOURAV SINGH @ AJAY SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KULABIRA /272 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000151/2025
47	D-BLAPL/9844/2026 BLAPL/3319/2026	BAPI @ DHARMENDRA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KENDRAPARA SADAR /281 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000064/2025
48	D-BLAPL/9945/2026 BLAPL/3320/2026	PRASANJIT MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /415 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000037/2025
49	D-BLAPL/10108/2026 BLAPL/3321/2026	DINESH BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /187 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000042/2025
50	D-BLAPL/5845/2026 BLAPL/3322/2026	UDAY MUKHI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /264 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001011/2025
51	D-BLAPL/6649/2026 BLAPL/3323/2026	SAINI@ SAILENDRA BARAL VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	NIKIRAI /406 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000020/2025
52	D-BLAPL/10109/2026 BLAPL/3324/2026	PRAMOD PRADHAN VS STATE OF ODISHA	PRATIK DASH VS	JHIRPANI P.S. /30 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000353/2026
53	D-BLAPL/9816/2026 BLAPL/3325/2026	BIJU @ BIJAYA BEMAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BINIKA /258 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000032/2025
54	D-BLAPL/9973/2026 BLAPL/3326/2026	CHANDINI DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// A.D.J.,BALLIGUDA(Kandhamal) 2(A)CC/0000015/2026
55	D-CMP/13798/2026 CMP/593/2026	SABITA DHALA @ SABITA SWAIN VS ALEKHA CHANDRA BISWAL	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kenc IA/0000010/2026
56	D-CMP/13861/2026 CMP/594/2026	PARIKHITA MEHER VS STHANA RUDRA MEHER	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),PATNAGARH(Balang CS/0000141/2023
57	D-CMP/14406/2026	JANAKI DASH	AMIT PRASAD BOSE	//

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	CMP/595/2026	VS REGULATED MARKET COMMITTEE, BARGARH	VS	CIVIL JUDGE (SD),BARGARH(Bargarh) IA/0000064/2023
58	D-CMP/13799/2026 CMP/596/2026	DR. ASHOK KUMAR DAS VS STATE OF ODISHA	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000045/2025
59	D-CMP/7512/2026 CMP/597/2026	BABURAM DAS VS KULAMANI DAS	DILLIP KUMAR RAY VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Ken CS/0000037/2017
60	D-CMP/13711/2026 CMP/598/2026	DURGA PRASAD MISHRA VS MANORAMA MISHRA	RAMESH CHANDRA SWAIN VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) CS/0000145/2022
61	D-CMP/14999/2026 CMP/599/2026	PRASANTA KUMAR PATRA VS NARENDRA ROUT	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2026
62	D-CMP/12982/2026 CMP/600/2026	NARENDRA SAHU @ NARENDRA ROUT VS NIDRABATI ROUT	PURNA CHANDRA DAS VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000026/2018
63	D-CONTC/14716/2026 CONTC/1992/2026	DR. SANJAY KUMAR PANDA VS ANU GARG, I.A.S.	ADV. VS	// () //
64	D-CONTC/14719/2026 CONTC/1993/2026	DR. ANIL KUMAR SAHU VS ANU GARG, I.A.S.	ADV. VS	// () //
65	D-CONTC/11915/2026 CONTC/1994/2026	PRIYADARSHANA RAY VS HEMANTA KUMAR SHARMA,IAS,PRINCIPAL SECRETARY HOME DEPTT.	ADV VS	// () //
66	D-CONTC/11873/2026 CONTC/1995/2026	GOURI SHANKAR PATRA VS ARVIND AGRAWAL,COMMISSIONER CUM SECRETARY TO GOVERNMENT,BHUBANESWAR	ADV. VS	// () //
67	D-CONTC/11841/2026 CONTC/1996/2026	AKRUR KUMAR RAUTARAY VS DR. N. THIRUMALA NAIK,IAS, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,ODISHA	ADV VS	// () //
68	D-CONTC/11468/2026 CONTC/1997/2026	BRAJABIHARI PATTANAYAK VS	ADV. VS	// ()

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69	D-CONTC/11930/2026 CONTC/1998/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK M.C. OF TORA GIRLS HIGH SCHOOL, BARGARH VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
70	D-CONTC/11991/2026 CONTC/1999/2026	ANANTA GOPAL BEHERA VS RAJIB DALEI,BLOCK EDUCATION OFFICER,HATADIHI, KEONJHAR	RASHMI KANTA ACHARYA VS	// ()
71	D-CONTC/12033/2026 CONTC/2000/2026	PUSPALATA ROUT VS DR.N.THIRUMALA NAIK, SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU. DEPT., KHURDA	ADV. VS	// ()
72	D-CONTC/12047/2026 CONTC/2001/2026	DEBADAS MOHAPATRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// ()
73	D-CONTC/12048/2026 CONTC/2002/2026	SAGAR BAGARTI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// ()
74	D-CONTC/12070/2026 CONTC/2003/2026	KUMAR PRATIK VS MANAS RANJAN SAHOO, REGIONAL TRANSPORT OFFICER, KEONJHAR	ADV. VS	// ()
75	D-CONTC/12381/2026 CONTC/2004/2026	NIRUPAMA RATH VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
76	D-CONTC/12386/2026 CONTC/2005/2026	PARAMESWAR DEY VS ARVIND AGRAWAL, IAS	SANGRAM JENA VS	// ()
77	D-CONTC/13153/2026 CONTC/2006/2026	KISHAN KUMAR MALLIK VS ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA	AMBIKA PRASAD RAY VS	// ()
78	D-CONTC/13487/2026 CONTC/2007/2026	DILLIP KUMAR BISWAL VS DR. N.THIRUMALA NAIK, I.A.S	PRADIPTA KUMAR PATTANAYAK VS	// ()
79	D-CONTC/13712/2026 CONTC/2008/2026	PRAVAKAR SWAIN VS KUNJA BIHARI BADAJENA,TAHASILDAR,ATHAGARH	ADV VS	// ()

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80	D-CONTC/13714/2026 CONTC/2009/2026	ASWINI KUMAR SAHOO VS DR. N THIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR	MANAS PATI VS	// 0
81	D-CONTC/13717/2026 CONTC/2010/2026	KALU CHARAN BEHERA VS DR. N THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0
82	D-CONTC/13740/2026 CONTC/2011/2026	DEEPAK KUMAR MISHRA VS KARNADEV SAMADAR, BDO NISCHINTAKOILI BLOCK	SANTOSH KUMAR DAS VS	// 0
83	D-CONTC/14273/2026 CONTC/2012/2026	M/S. RENUKA TRADERS,SUNDARGARH VS D. PRASANTH KUMAR REDDDY, CHAIRMAN CUM MANAGING DIRECTOR OF IDCO,BHUBANESWAR	ADV VS	// 0
84	D-CONTC/14422/2026 CONTC/2013/2026	GOURANGA CHARAN MOHANTY VS B.PARAMESWARAN, COMM. CUM SECRETARY TO GOVT. OF ODISHA	ADV. VS	// 0
85	D-CONTC/14428/2026 CONTC/2014/2026	BIPIN BIHARI SANGITRA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR	ADV. VS	// 0
86	D-CONTC/14695/2026 CONTC/2015/2026	MANOJ KUMAR SAHOO VS DEORANJAN KUMAR SINGH,IAS, ACS CUM PRINCIPAL SECRETARY STEEL AND MINES DEPTT.	ADV VS	// 0
87	D-CONTC/14696/2026 CONTC/2016/2026	NIRANJAN BHUYAN VS DEORANJAN KUMAR SINGH,IAS, ACS CUM PRINCIPAL SECRETARY STEEL AND MINES DEPTT.	ADV VS	// 0
88	D-CONTC/7150/2026 CONTC/2017/2026	MANOJ KUMAR PRADHAN VS AMRIT RUTURAJ, LABOUR COMMNR., ODISHA	ADV. VS	// 0
89	D-CONTC/7155/2026 CONTC/2018/2026	SHOVANA NAIK VS AMRIT RUTURAJ, LABOUR COMMNR., ODISHA	ADV. VS	// 0
90	D-CONTC/14091/2026 CONTC/2019/2026	SANTOSH KUMAR HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0
91	D-CONTC/14096/2026	SAROJ KUMAR HOTA	ABHAY KHANDELWAL	//

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	CONTC/2020/2026	VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	VS	0 //
92	D-CONTC/14101/2026 CONTC/2021/2026	SASMITA BEJ VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
93	D-CONTC/14104/2026 CONTC/2022/2026	SUSHIL KUMAR HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
94	D-CONTC/14105/2026 CONTC/2023/2026	GEETANJALI PUROHIT VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
95	D-CONTC/14107/2026 CONTC/2024/2026	BEDAMATI HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //
96	D-CONTC/13804/2026 CONTC/2025/2026	BABURAM MALLIK VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
97	D-CONTC/14701/2026 CONTC/2026/2026	NALINIKANTA DAS VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECY., FISHRIES AND ANIMAL RESOURCES DEVELOPMENT DEPTT.	ADV VS	// 0 //
98	D-CONTC/14702/2026 CONTC/2027/2026	RENUBALA MISHRA VS PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI	ADV VS	// 0 //
99	D-CONTC/14700/2026 CONTC/2028/2026	BISWA BHUSAN MISHRA VS PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI	ADV VS	// 0 //
100	D-CONTC/14698/2026 CONTC/2029/2026	RANJAN KUMAR MISHRA VS PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI	ADV VS	// 0 //
101	D-CONTC/14697/2026 CONTC/2030/2026	BIDHUBHUSAN MISHRA VS PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI	ADV VS	// 0 //
102	D-CONTC/11351/2026 CONTC/2031/2026	SIMADRI DAS VS	RAJENDRA NARAYAN ROUT VS	// 0

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103	D-CRLA/9132/2026 CRLA/338/2026	USHA PADHI,COMMISSIONER CUM SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. RUDRA JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000070/2024
104	D-CRLA/7764/2026 CRLA/339/2026	RAKY@MUNA DEHURY VS STATE OF ODISHA	DEBANAN DAS VS	CHOUDWAR /343 /2019 1ST A.D.J., CUTTACK(Cuttack) ST/0000103/2021
105	D-CRLA/9127/2026 CRLA/340/2026	ABHILASH PALEI@ABHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000070/2024
106	D-CRLA/5430/2026 CRLA/341/2026	DEEPAK MALLIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /346 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000097/2021
107	D-CRLLP/8869/2026 CRLLP/38/2026	KARUNAKARA BARIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHALLIKOTE /68 /2017 A.D.J.,KHALLIKOTE(Ganjam) ST/0000336/2019
108	D-CRLMA/8521/2026 CRLMA/44/2026	DEEPAK KUMAR DHRUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA PS SAMBALPUR /11 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000485/2026
109	D-CRLMC/8451/2026 CRLMC/1131/2026	GAYADHAR JENA VS STATE OF ODISHA	ABHISHEK DASH VS	SAHID NAGAR P.S. /496 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001275/2023
110	D-CRLMC/8713/2026 CRLMC/1132/2026	SUDHIR CHANDRA SWAIN VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SAHOO VS	BHUBANESWAR VIGILANCE /16 /2010 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000046/2011
111	D-CRLMC/9317/2026 CRLMC/1133/2026	BISWANATH PATRA @ PATRO VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
112	D-CRLMC/9957/2026 CRLMC/1134/2026	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGARWAL VS	KESINGA /280 /2017 J.M.F.C., KESINGA(Kalahandi) CT/0000276/2017
113	D-CRLMC/7034/2026 CRLMC/1135/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	NAYAPALLI P.S. /689 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001411/2025

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114	D-CRLMC/8741/2026 CRLMC/1136/2026	AMAR RANJAN DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	PAHALA /213 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001249/2025
115	D-CRLMC/7035/2026 CRLMC/1137/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	NAYAPALLI P.S. /675 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001385/2025
116	D-CRLMC/8372/2026 CRLMC/1138/2026	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PIPLI /464 /2024 J.M.F.C.,PIPLI(Puri) GR/0000796/2024
117	D-CRLMC/8743/2026 CRLMC/1139/2026	AMAR RANJAN DAS@AMAR DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	PAHALA /371 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002083/2025
118	D-CRLMC/9260/2026 CRLMC/1140/2026	MD. MAZHAR ALAM VS STATE OF ODISHA	SIDHARTHA DAS VS	// J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) CMC/0000163/2025
119	D-CRLMC/9867/2026 CRLMC/1141/2026	KOLA VAMANA MURTY VS STATE OF ODISHA	BINI MISHRA VS	AMBADOLA /25 /2026 () //
120	D-CRLMC/10454/2026 CRLMC/1142/2026	AJAY AGARWAL VS SUCHIT ROUT	DEVASHIS PANDA VS	// J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0005297/2019
121	D-CRLMC/9573/2026 CRLMC/1143/2026	GAGAN BEHARI DASH VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// J.M.F.C.,BALASORE(Baleshwar) DV M.C./0000130/2024
122	D-CRLMC/9580/2026 CRLMC/1144/2026	SANTOSH KUMAR MAHANTA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	TURUMUNGA /26 /2018 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000307/2018
123	D-CRLMC/9692/2026 CRLMC/1145/2026	PINTU KUMAR DAS VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	// 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000072/2025
124	D-CRLMC/8928/2026 CRLMC/1146/2026	ALLI AHAD VS SUB DIVISIONAL MAGISTRATE,ATHAGARH	KISHORE KUMAR MISHRA VS	// S.D.M.,ATHAGARH(Cuttack) CRMC/0000018/2025
125	D-CRLMC/9883/2026	RAJU BARIK	SARBESWAR SAHOO	JEYPORE SADAR /42 /2022

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	CRLMC/1147/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2022
126	D-CRLMC/9332/2026 CRLMC/1148/2026	BHAGYARATHI MAHALA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	RAGHUNATHPALI /266 /2022 S.D.J.M.,(PANPOSH), ROURKELA(Sundar ICC/0000001/2025
127	D-CRLMC/9804/2026 CRLMC/1149/2026	RAJKUMAR JAIN (GHATE) VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	BADAGODA P.S. /92 /2017 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001671/2017
128	D-CRLMC/8951/2026 CRLMC/1150/2026	SURANJAN PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	BAIDESWAR /33 /2001 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000004/2022
129	D-CRLMP/8966/2026 CRLMP/464/2026	GURUPADA MAJHI @ SONLY VS JYOTSNARANI SAMANTA @ MAJHI	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000091/2023
130	D-CRLMP/10358/2026 CRLMP/465/2026	SEKH MOHIUDDIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// (//
131	D-CRLMP/7977/2026 CRLMP/466/2026	GAUTAM PUJARI VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 (//
132	D-CRLMP/9398/2026 CRLMP/467/2026	NAMITA MALLICK VS STATE OF ODISHA	SATYABRATA DASH VS	//0 J.M.F.C.,KUJANG(Jagatsinghapur) DV M.C./0000016/2025
133	D-CRLMP/8482/2026 CRLMP/468/2026	DHUPAL MOHAKUD VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	//0 (//
134	D-CRLMP/8431/2026 CRLMP/469/2026	KALYAN KUMAR KANUNGO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// (//
135	D-CRLMP/8586/2026 CRLMP/470/2026	INFORMANT VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /533 /2025 (//
136	D-CRLMP/5520/2026 CRLMP/471/2026	SOURAV SARAOGI VS	ALOK KUMAR MOHAPATRA VS	//0 (

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137	D-CRLREV/9936/2026 CRLREV/262/2026	STATE OF ODISHA PRAKASH DASH VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// AIR FIELD P.S. /232 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0004505/2015
138	D-CRLREV/10044/2026 CRLREV/263/2026	JOGENDRA DALEI VS STATE OF ODISHA	SANGRAM SENAPATI VS	KABISURYANAGAR /294 /2022 A.D.J.,KHALLIKOTE(Ganjam) ST/0000115/2025
139	D-FAO/13920/2026 FAO/197/2026	KARFULO NAYAK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000150/2024
140	D-FAO/14334/2026 FAO/198/2026	SNEHALATA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000119/2021
141	D-FAO/14344/2026 FAO/199/2026	MEENA RANI SENAPATI VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001864/2017
142	D-FAO/15075/2026 FAO/200/2026	MANAGING COMMITTEE OF BALIADAL HIGH SCHOOL,BHALIADAL,KEONJHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000390/2015
143	D-FAO/12512/2026 FAO/201/2026	SK. ALLI AKBAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000598/2017
144	D-FAO/15069/2026 FAO/202/2026	DR. AKSHAYA KUAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000483/2015
145	D-FAO/15073/2026 FAO/203/2026	MANAGING COMMITTEE OF DUAGHAT HIGH SCHOOL,DUAGHAT,KEONJHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000573/2015
146	D-FAO/15077/2026 FAO/204/2026	MANAGING COMMITTEE OF BKP HIGH SCHOOL,CHAKUNDAPAL,KEONJHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000391/2015
147	D-ITA/50064/2025 ITA/4/2026	DCIT CENTRAL CIRCLE 1,BHUBANESWAR VS KRUPASINDHU GAHAN	SUBASH CHANDRA MOHANTY,S.C VS	// () //

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148	D-LAA/14325/2026 LAA/38/2026	RUPDHAR BESAN VS SPL. LAND ACQISITION OFFICER, ULTRA MEGA POWER PROJECT-CUM-SUB-COLLECTOR, SUNDARGARH	SHANTI PRAKASH MOHANTY VS	// DISTRICT & SESSIONS JUDGE,SUNDER LAR/0000070/2016
149	D-MACA/13549/2026 MACA/338/2026	MAGMA HDI GENERAL INSURANCE COMPANY LTD.,KHORDA VS RENU MEHER	ADAM ALI KHAN VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000089/2021
150	D-MACA/13994/2026 MACA/339/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS BINA KINDO	SOMNATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000013/2023
151	D-MACA/14010/2026 MACA/340/2026	MANAGER(LLEGAL), CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS MRUTYUNJAYA BOITEI	SOMNATH ROY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000037/2022
152	D-MACA/14438/2026 MACA/341/2026	ROSHAN PATTANAİK VS DILLIP KUMAR BRAHMA	DEBASISH PATNAİK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000092/2021
153	D-MACA/14507/2026 MACA/342/2026	BIKRAM MAJHI VS SUNITA PING	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000059/2024
154	D-MACA/14444/2026 MACA/343/2026	AUTHORIZED SIGNATORY, MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS JHARANA PRADHAN	PRADIP KUMAR DAS VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dhenkanal) Mac/0000021/2022
155	D-MACA/14510/2026 MACA/344/2026	POULASTI PATTA VS DWARIBANDHU GARNAYAK	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000037/2017
156	D-MSA/14288/2026 MSA/23/2026	PABITRA MOHAN SAHOO VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY BHUBANESWAR	MANAS RANJAN BAUG VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000096/2024
157	D-RPFAM/14365/2026 RPFAM/96/2026	BISWA RANJAN SUPKAR VS SUJATA SUPKAR	SWARUP RANJAN SINGH SAMANT VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur) CRMC/0000028/2024
158	D-RPFAM/14586/2026 RPFAM/97/2026	PRAMOD NAYAK VS AMAR NAYAK	DEEPAK KUMAR PANI VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsinghpur) Crp/0000128/2023
159	D-RPFAM/14026/2026	CHITTARANJAN DAS	ARUN KUMAR DAS	//

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	RPFAM/98/2026	VS USHARANI MOHANTY	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000037/2025
160	D-RSA/13978/2026 RSA/180/2026	DAMODAR SAHU VS SRI SRI PATITAPABAN DEV BIJE PANAS PATNA, BALAKATI, KHURDA	AMIYA KUMAR MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000054/2025
161	D-RVWPET/8223/2026 RVWPET/85/2026	RAMESH KUMAR PANDYA VS STATE OF ODISHA	ASISH MISHRA VS	// ()
162	D-TRP(C)/14666/2026 TRP(C)/99/2026	KRISHNA KUMARI DAS VS UTTAM KUMAR DAS	SIDDHARTH GOUTAM DAS VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000049/2025
163	D-WA/13473/2026 WA/547/2026	STATE OF ODISHA VS HEMANGIRI PANIGRAHI	SASWAT DAS, A.G.A VS	// ()
164	D-WA/13513/2026 WA/548/2026	STATE OF ODISHA VS PREMANANDA SWAIN	AISHWARYA DASH,A.S.C VS	// ()
165	D-WA/13514/2026 WA/549/2026	STATE OF ODISHA VS PADMALOCHAN MOHALLIK	AISHWARYA DASH,A.S.C VS	// ()
166	D-WA/13671/2026 WA/550/2026	STATE OF ODISHA VS BINODA KUMAR NANDA	AISHWARYA DASH,A.S.C VS	// ()
167	D-WA/49852/2025 WA/551/2026	MD.HASAM KHAN VS STATE OF ORISSA	ANKITA MUKHERJI VS	// ()
168	D-WA/13672/2026 WA/552/2026	STATE OF ODISHA VS BIJOY LAXMI MISHRA	AISHWARYA DASH,A.S.C VS	// ()
169	D-WA/13673/2026 WA/553/2026	STATE OF ODISHA VS ANIL KUMAR MISHRA	AISHWARYA DASH,A.S.C VS	// ()
170	D-WA/12313/2026 WA/554/2026	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK VS	DEBASIS NAYAK VS	// ()

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171	D-WA/9379/2026 WA/555/2026	RAHASH KUMAR BEHERA FOOD CORPORATION OF INDIA, NEW DELHI VS KAVI	SIDHARTHA DAS VS	// // 0 //
172	D-WP(C)/12928/2026 WP(C)/10582/2026	BIDULATA NAYAK VS PRESIDING OFFICER, 1ST M.A.C.T., CUTTACK	PRADEEP KUMAR MISHRA VS	// 0 //
173	D-WP(C)/13979/2026 WP(C)/10583/2026	SUPRAVA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
174	D-WP(C)/13297/2026 WP(C)/10584/2026	SUNIL KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
175	D-WP(C)/13725/2026 WP(C)/10585/2026	SATCHIDANANDA PATNAIK VS BOARD OF REVENUE,CUTTACK	SAHASRANSU SOURAV VS	// 0 //
176	D-WP(C)/13802/2026 WP(C)/10586/2026	GAUTAM MOHANTY VS CONSORTIUM OF NLU, KARNATAKA	ASISH MISHRA VS	// 0 //
177	D-WP(C)/13976/2026 WP(C)/10587/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
178	D-WP(C)/13457/2026 WP(C)/10588/2026	MD YASIN AKHTAR KHAN VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
179	D-WP(C)/13815/2026 WP(C)/10589/2026	SRINIBAS BHOI VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //
180	D-WP(C)/14302/2026 WP(C)/10590/2026	ARUNA BARIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
181	D-WP(C)/14404/2026 WP(C)/10591/2026	MOTILAL PATTANAIAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //

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182	D-WP(C)/13431/2026 WP(C)/10592/2026	RAJESH PRADHAN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
183	D-WP(C)/13987/2026 WP(C)/10593/2026	UNITED FRIENDS BUILDERS (P) LTD., CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
184	D-WP(C)/10318/2026 WP(C)/10594/2026	JATINDRA MOHAN SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	// 0 //
185	D-WP(C)/12231/2026 WP(C)/10595/2026	CHITTA RANJAN SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
186	D-WP(C)/14128/2026 WP(C)/10596/2026	JAGANNATH INSTITUTE OF HEALTH SCIENCE AND RESEARCH, JAGATSINGHPUR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
187	D-WP(C)/13614/2026 WP(C)/10597/2026	AISA TARANUM VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //
188	D-WP(C)/14081/2026 WP(C)/10598/2026	SUPRAVA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
189	D-WP(C)/15243/2026 WP(C)/10599/2026	RAJKUMAR NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
190	D-WP(C)/13622/2026 WP(C)/10600/2026	KAHEKASHA NOOR VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //
191	D-WP(C)/13786/2026 WP(C)/10601/2026	SUSANTA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
192	D-WP(C)/13293/2026 WP(C)/10602/2026	SILLA NARMADA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
193	D-WP(C)/14258/2026	RANJAN KUMAR BISWAL	SAMIR KUMAR MISHRA	//

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	WP(C)/10603/2026	VS	VS	0
		THE COMMISSIONER, CONSOLIDATION, BHUBANESWAR		//
194	D-WP(C)/13981/2026	M/S MAA SARALA FLY ASH BRICKS, CUTTACK	DEBASISH HAZRA	//
	WP(C)/10604/2026	VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
195	D-WP(C)/31308/2025	OKIL DEHERI	BHABA RANJAN KAR	//
	WP(C)/10605/2026	VS	VS	0
		GOVT. OF ORISSA, FINANCE DEPT., BHUBANESWAR		//
196	D-WP(C)/12395/2026	ADHIR KUMAR DEY	ABHISEK MOHANTY	//
	WP(C)/10606/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/14020/2026	BIJAYALAXMI MAHARANA	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/10607/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/14376/2026	MANORANJAN DIGAL	ASHIT KUMAR DASH	//
	WP(C)/10608/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/14326/2026	SRI RAM SCHOOL OF NURSING, DUDUKIDADAR, BARGARH	MANOJA KUMAR KHUNTIA	//
	WP(C)/10609/2026	VS	VS	0
		STATE OF ORISSA		//
200	D-WP(C)/14410/2026	NIBEDITA PANIGRAHI	PRAJNA SARITA MOHANTY	//
	WP(C)/10610/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/12397/2026	NRUSINGHA CHARAN GIRI	ABHISEK MOHANTY	//
	WP(C)/10611/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/14590/2026	SUKADEV BEHERA	TUSHAR KANTA NAYAK	//
	WP(C)/10612/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/14622/2026	BRAHMANANDA NAYAK	PABITRA KUMAR NAYAK	//
	WP(C)/10613/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/14785/2026	SALONY SAMANTSINGHAR	PRASANTA KUMAR NANDA	//
	WP(C)/10614/2026	VS	VS	0

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205	D-WP(C)/14596/2026 WP(C)/10615/2026	INDIAN OVERSEAS BANK, WEST SAHIDNAGAR, BHUBANESWAR HALADHAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
206	D-WP(C)/14637/2026 WP(C)/10616/2026	BHASKAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
207	D-WP(C)/14640/2026 WP(C)/10617/2026	NARMADA KUMARI DALAI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
208	D-WP(C)/14788/2026 WP(C)/10618/2026	KALYANI MOHAPATRA VS BARIPADA MUNICIPALITY, BARIPADA	ANJAN KUMAR BISWAL VS	// 0 //
209	D-WP(C)/14599/2026 WP(C)/10619/2026	DURYODHAN SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
210	D-WP(C)/14641/2026 WP(C)/10620/2026	ISWAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
211	D-WP(C)/14606/2026 WP(C)/10621/2026	RABINARAYAN NANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
212	D-WP(C)/14710/2026 WP(C)/10622/2026	DEEPANJALI PATTNAIK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
213	D-WP(C)/14614/2026 WP(C)/10623/2026	RAMESWAR PADHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
214	D-WP(C)/14792/2026 WP(C)/10624/2026	CHINMAYA KUMAR MAHALIK VS UNION BANK OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
215	D-WP(C)/13982/2026 WP(C)/10625/2026	SANJUKTA CHAND VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //

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216	D-WP(C)/15206/2026 WP(C)/10626/2026	M/S KARTIK SWAIN, GANJAM VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
217	D-WP(C)/13758/2026 WP(C)/10627/2026	BIDYADHAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
218	D-WP(C)/14677/2026 WP(C)/10628/2026	SUKADEVA DANG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
219	D-WP(C)/15200/2026 WP(C)/10629/2026	DUSMANT BEHERA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
220	D-WP(C)/15173/2026 WP(C)/10630/2026	NARAHARI PANDA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
221	D-WP(C)/14589/2026 WP(C)/10631/2026	MOTILAL BAGARTY VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
222	D-WP(C)/15417/2026 WP(C)/10632/2026	M/S S. S. URMILA TRADERS, CHUDAMANI VS THE AUTHORIZED OFFICER BANK OF MAHARASHTRA, ZONAL OFFICE, BHUBANESWAR	TATHAGATA SAHOO VS	// 0 //
223	D-WP(C)/14271/2026 WP(C)/10633/2026	PRIYADARSHI PATRA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
224	D-WP(C)/13866/2026 WP(C)/10634/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
225	D-WP(C)/9185/2026 WP(C)/10635/2026	MAKAR ROUT VS THE COMMISSIONER OF ENDOWMENTS, BHUBANESWAR, ODISHA	ALOK KUMAR DAS VS	// 0 //
226	D-WP(C)/14798/2026 WP(C)/10636/2026	KSHITISH CHAUDHURI VS THE AUTHORISED OFFICER, REGIONAL OFFICE, CANARA BANK, BHADRAK	ANJAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/11637/2026	PRASANTA KUMAR MISRA	SANTOSH KUMAR MAHANTY	//

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	WP(C)/10637/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14299/2026 WP(C)/10638/2026	DR. AJIT KUMAR JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
229	D-WP(C)/14470/2026 WP(C)/10639/2026	MUKTESWAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
230	D-WP(C)/13745/2026 WP(C)/10640/2026	SWETALINA MISRA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
231	D-WP(C)/15006/2026 WP(C)/10641/2026	M/S SAI OM AGENCY, DHARMARAYPUR VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION	KAJAL SAHOO VS	// 0 //
232	D-WP(C)/8276/2026 WP(C)/10642/2026	URMILA BHUYAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
233	D-WP(C)/15091/2026 WP(C)/10643/2026	BHARATI TRIPATHY VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
234	D-WP(C)/13507/2026 WP(C)/10644/2026	KUBER KUMURA VS UNION OF INDIA	RABI NARAYAN MOHANTY VS	// 0 //
235	D-WP(C)/15419/2026 WP(C)/10645/2026	IDREAM INSTITUTE OF MEDICAL AND HEALTH SCIENCE, ANGUL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
236	D-WP(C)/15421/2026 WP(C)/10646/2026	UMAKANTA MEHER VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
237	D-WP(C)/15420/2026 WP(C)/10647/2026	BALAJI COLLEGE OF NURSING, BOLANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/14409/2026 WP(C)/10648/2026	PRAMOD KUMAR SETHI @ SETHY VS	BIDYADHAR MUDULI VS	// 0

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239	D-WP(C)/14770/2026 WP(C)/10649/2026	STATE OF ODISHA EXECUTIVE ENGINEER(ELECT.), KEED, TPWODL, KALAHANDI VS SOBHAKAR SAHOO	PRASANTA KUMAR TRIPATHY VS	// // 0 //
240	D-WP(C)/14530/2026 WP(C)/10650/2026	ABHIMANYU SENAPATI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
241	D-WP(C)/9178/2026 WP(C)/10651/2026	KRUPASINDHU GOCHHAYAT VS THE COMMISSIONER OF ENDOWMENTS, BBSR, ODISHA	ALOK KUMAR DAS VS	// 0 //
242	D-WP(C)/13772/2026 WP(C)/10652/2026	DIBAKAR SOREN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
243	D-WP(C)/55422/2025 WP(C)/10653/2026	KALANDI CH SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
244	D-WP(C)/13664/2026 WP(C)/10654/2026	SISIR KUMAR SABAT VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
245	D-WP(C)/13752/2026 WP(C)/10655/2026	BHOLANATH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
246	D-WP(C)/14619/2026 WP(C)/10656/2026	RUNA CHANDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
247	D-WP(C)/14878/2026 WP(C)/10657/2026	SAHIRA BIBI VS BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	PRANAB RANJAN CHHATOI VS	// 0 //
248	D-WP(C)/13948/2026 WP(C)/10658/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
249	D-WP(C)/14648/2026 WP(C)/10659/2026	DR. RITANJALI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //

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250	D-WP(C)/12182/2026 WP(C)/10660/2026	BIKRAM KUMAR BISOI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
251	D-WP(C)/13956/2026 WP(C)/10661/2026	CHAITANYA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/15016/2026 WP(C)/10662/2026	M/S SUBHAM ROUT, PATTAMUNDAI VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, KENDRAPARA	KAJAL SAHOO VS	// 0 //
253	D-WP(C)/14381/2026 WP(C)/10663/2026	MIHIR KUMAR BASTIA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
254	D-WP(C)/13537/2026 WP(C)/10664/2026	CHHOTI MASJID COMMITTEE, KUDIARY BAZAR JATNI, KHURDA VS THE CHIEF EXECUTIVE OFFICER, BOARD OF WAQF, CUTTACK	CHANDRAKANTA NAYAK VS	// 0 //
255	D-WP(C)/13721/2026 WP(C)/10665/2026	SARBESWAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
256	D-WP(C)/14687/2026 WP(C)/10666/2026	M/S BUDHINATH TRADERS, COURT ROAD VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
257	D-WP(C)/13163/2026 WP(C)/10667/2026	SATYABRATA MANTRY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
258	D-WP(C)/13756/2026 WP(C)/10668/2026	BASANTA MANJARI PRADHAN VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
259	D-WP(C)/14662/2026 WP(C)/10669/2026	NANDA KISHORE SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
260	D-WP(C)/14676/2026 WP(C)/10670/2026	LAXMIDHAR SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/13203/2026	RUKSANA BIBI	NIRANJAN PANDA	//

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	WP(C)/10671/2026	VS GANGESWAR MAHADEV	VS	0 //
262	D-WP(C)/15262/2026 WP(C)/10672/2026	M/S. RAJESH KUMAR SECURITY AGENCY, KHURDA VS GOVERNMENT OF INDIA, MINISTRY OF TOURISM, NEW DELHI	DILLIP KUMAR PRADHAN VS	// 0 //
263	D-WP(C)/13043/2026 WP(C)/10673/2026	ENGINEER IN CHIEF CUM SECRETARY TO GOVT., WORKS DEPT., BHUBANESWAR VS NRUSINGH CHARAN MOHAPATRA	AUROVINDHA MOHANTY, A.S.C VS	// 0 //
264	D-WP(C)/14966/2026 WP(C)/10674/2026	SARASWATI COLLEGE OF PARAMEDICAL EDUCATION, JAGATSINGHPUR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
265	D-WP(C)/15432/2026 WP(C)/10675/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
266	D-WP(C)/14740/2026 WP(C)/10676/2026	BANSIDHAR PRADHAN VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
267	D-WP(C)/14971/2026 WP(C)/10677/2026	GARGISHREE COLLEGE OF NURSING, KALAHANDI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
268	D-WP(C)/14693/2026 WP(C)/10678/2026	MANMATH NATH MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
269	D-WP(C)/7215/2026 WP(C)/10679/2026	ABHINASH BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
270	D-WP(C)/15195/2026 WP(C)/10680/2026	SUJATA SASMAL@SUJATA MALLIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
271	D-WP(C)/13812/2026 WP(C)/10681/2026	BIBEKANANDA SAHANI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
272	D-WP(C)/14314/2026 WP(C)/10682/2026	DEBENDRA PATRA VS	LAXMIKANTA MOHANTY VS	// 0

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273	D-WP(C)/7210/2026 WP(C)/10683/2026	STATE OF ORISSA SRIPATI MISHRA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
274	D-WP(C)/13816/2026 WP(C)/10684/2026	STATE OF ODISHA SARBESWAR MISHRA VS	SWETLANA DAS VS	// // ()
275	D-WP(C)/12667/2026 WP(C)/10685/2026	STATE OF ODISHA PRAFULLA SENAPATI VS	RANJAN KUMAR NAYAK VS	// // ()
276	D-WP(C)/15233/2026 WP(C)/10686/2026	STATE OF ODISHA RAM NAG VS	ALOK KUMAR PANDA VS	// // ()
277	D-WP(C)/14929/2026 WP(C)/10687/2026	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
278	D-WP(C)/14627/2026 WP(C)/10688/2026	STATE OF ODISHA JASHOBANTI BAG VS	KAMALAKANTA NAYAK VS	// // ()
279	D-WP(C)/15443/2026 WP(C)/10689/2026	STATE OF ODISHA BHAGYALAXMI SAHOO VS	JNYANANANDA PANDA VS	// // ()
280	D-WP(C)/13817/2026 WP(C)/10690/2026	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	SWETLANA DAS VS	// // ()
281	D-WP(C)/14970/2026 WP(C)/10691/2026	STATE OF ODISHA SURENDRA KUMAR ROUT VS	BUDHIRAM DAS VS	// // ()
282	D-WP(C)/15441/2026 WP(C)/10692/2026	STATE OF ODISHA DR.DIPTIMAYEE JENA VS	AVIJIT MISHRA VS	// // ()
283	D-WP(C)/14304/2026 WP(C)/10693/2026	STATE OF ODISHA SUSHANTA KUMAR PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// // () //

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284	D-WP(C)/13818/2026 WP(C)/10694/2026	M/S. AJAYA KUMAR JENA, BARGARH VS THE COMMISSIONER COMMERCIAL TAX (CT) AND GOODS AND SERVICES TAX (GST), CUTTACK	ABHILASH MISHRA VS	// 0 //
285	D-WP(C)/10341/2026 WP(C)/10695/2026	ASHOK KUMAR PRADHAN VS THE PRINCIPAL SECY-CUM-COMNR REVENUE AND DISASTER DEPT., GOVT. OF ODISHA, BHUBANESWAR	BINAYAK MOHAPATRA VS	// 0 //
286	D-WP(C)/15023/2026 WP(C)/10696/2026	LALBABU BAGH VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //
287	D-WP(C)/15034/2026 WP(C)/10697/2026	RAJA LAXMI MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
288	D-WP(C)/14311/2026 WP(C)/10698/2026	TUSHAR KANTI MOHANTY VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
289	D-WP(C)/15445/2026 WP(C)/10699/2026	TULASI DEHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
290	D-WP(C)/11047/2026 WP(C)/10700/2026	ANIL KUMAR PADHAN VS ENGINEER-IN-CHIEF (EIC), WATER RESOURCES DEPT., ODISHA, BHUBANESWAR	SOURAV DAS VS	// 0 //
291	D-WP(C)/14880/2026 WP(C)/10701/2026	SAI SUHANI NAYAK VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
292	D-WP(C)/13739/2026 WP(C)/10702/2026	MANAS RANJAN SAHOO VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
293	D-WP(C)/13809/2026 WP(C)/10703/2026	ARATI MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
294	D-WP(C)/14158/2026 WP(C)/10704/2026	M/S.PARADEEP PHOSHATES LTD.,BHUBANESWAR VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	NITISH KUMAR MISHRA VS	// 0 //
295	D-WP(C)/14533/2026	SANKAR PARAMANIK	SUDHIR KUMAR MALLICK	//

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	WP(C)/10705/2026	VS THE STATE OF ODISHA	VS	0 //
296	D-WP(C)/14216/2026 WP(C)/10706/2026	BAIKUNTHANATH BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/14262/2026 WP(C)/10707/2026	BIJAY SINKU VS THE VICE CHANCELLOR, NORTH ORISSA UNIVERSITY, BARIPADA,MAYURBHANJ	KABIR KUMAR JENA VS	// 0 //
298	D-WP(C)/14539/2026 WP(C)/10708/2026	SUBASH CHANDRA MALIK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
299	D-WP(C)/14332/2026 WP(C)/10709/2026	NIRANJAN JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
300	D-WP(C)/14578/2026 WP(C)/10710/2026	ADITA KUMAR BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
301	D-WP(C)/14623/2026 WP(C)/10711/2026	JATADHAR SETHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
302	D-WP(C)/15082/2026 WP(C)/10712/2026	RANJAN KUMAR JENA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
303	D-WP(C)/13741/2026 WP(C)/10713/2026	DAYANIDHI RAYGURU VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
304	D-WP(C)/14768/2026 WP(C)/10714/2026	JAYANTI MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
305	D-WP(C)/14834/2026 WP(C)/10715/2026	KALABATI SAHU VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
306	D-WP(C)/11675/2026 WP(C)/10716/2026	SULOCHANA SAHOO @SULOCHANA ROUT VS	ARUNA NAYAK VS	// 0

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307	D-WP(C)/15172/2026 WP(C)/10717/2026	STATE OF ODISHA RADHAGOBINDA GHOSE MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
308	D-WP(C)/14917/2026 WP(C)/10718/2026	STATE OF ODISHA DR.SATYAVRATA PANDA VS	SRIDHAR RATH VS	// // ()
309	D-WP(C)/13742/2026 WP(C)/10719/2026	STATE OF ODISHA TRILOCHAN NAYAK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
310	D-WP(C)/14534/2026 WP(C)/10720/2026	STATE OF ODISHA KISHORE KUMAR SETHI VS	MANOJA KUMAR KHUNTIA VS	// // ()
311	D-WP(C)/13769/2026 WP(C)/10721/2026	STATE OF ODISHA ISWAR CHANDRA SAHU VS	ANIL KUMAR DAS VS	// // ()
312	D-WP(C)/13525/2026 WP(C)/10722/2026	STATE OF ODISHA RAMA CHANDRA GAAN VS	PRAVAT KUMAR LENKA VS	// // ()
313	D-WP(C)/14780/2026 WP(C)/10723/2026	STATE OF ODISHA DEBENDRA KUMAR ROUT VS	MANOJA KUMAR KHUNTIA VS	// // ()
314	D-WP(C)/15044/2026 WP(C)/10724/2026	STATE OF ODISHA LALIT KUMAR PATRA VS	SWAPNIL ROY VS	// // ()
315	D-WP(C)/13751/2026 WP(C)/10725/2026	STATE OF ODISHA LAL @ LALA CHINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
316	D-WP(C)/13594/2026 WP(C)/10726/2026	STATE OF ODISHA BASUDEV PARIDA VS	ULLASH CHANDRA MOHANTY VS	// // ()
317	D-WP(C)/15049/2026 WP(C)/10727/2026	STATE OF ODISHA JALADHAR ACHARYA VS	SWAPNIL ROY VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/15045/2026 WP(C)/10728/2026	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
319	D-WP(C)/15010/2026 WP(C)/10729/2026	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //
320	D-WP(C)/14690/2026 WP(C)/10730/2026	SHREE BALAJI ENGICONS LIMITED, JHARSUGUDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
321	D-WP(C)/14469/2026 WP(C)/10731/2026	BIPLAKANTA ROUTRAY VS UNION OF INDIA	MANISHA PANDA VS	// 0 //
322	D-WP(C)/5187/2026 WP(C)/10732/2026	Dr. MANISHA BARDHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
323	D-WP(C)/14769/2026 WP(C)/10733/2026	SASMITA SANKHUA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/7984/2026 WP(C)/10734/2026	KHIROD CHANDRA MUDULI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
325	D-WP(C)/7164/2026 WP(C)/10735/2026	SUMATI MAHAKHUD VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
326	D-ABLAPL/10007/2026 ABLAPL/4087/2026	MANORANJAN BHOLA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAKA P.S. /525 /2025 0 //
327	D-ABLAPL/9186/2026 ABLAPL/4088/2026	DILLIP NATH @ MANMATHA NATH @ MANMATH KUMAR NATH VS STATE OF ODISHA	KARUNAKAR GAYA VS	MURUDA /54 /2015 0 //
328	D-ABLAPL/10043/2026 ABLAPL/4089/2026	MANOJ KUMAR DISHRI @ MANOJ DISHRI VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	DUNGURIPALI /81 /2026 0 //
329	D-ABLAPL/9367/2026	SARAT KUMAR PALEI	AKSHAYA KUMAR SAHOO	ITAMATI /94 /2026

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	ABLAPL/4090/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/10045/2026 ABLAPL/4091/2026	RUDRA PRATAP PADHI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JAJPUR ROAD /508 /2025 () //
331	D-ABLAPL/9439/2026 ABLAPL/4092/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOP /15 /2021 () //
332	D-ABLAPL/10112/2026 ABLAPL/4093/2026	ABHI PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /42 /2026 () //
333	D-ABLAPL/9509/2026 ABLAPL/4094/2026	SK. TAIMUR HOSSEN VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /199 /2025 () //
334	D-ABLAPL/10150/2026 ABLAPL/4095/2026	HEMANTA POTHAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /158 /2026 () //
335	D-ABLAPL/9596/2026 ABLAPL/4096/2026	SARADA PRASANNA @ SARADA PRASAN ROUT VS STATE OF ODISHA	SARAT KUMAR JENA VS	BONTH /45 /2026 () //
336	D-ABLAPL/9728/2026 ABLAPL/4097/2026	BIBHUTI @ LAXMAN BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	MAHABIROD /37 /2026 () //
337	D-ABLAPL/9880/2026 ABLAPL/4098/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	JENAPUR /76 /2026 () //
338	D-ABLAPL/9888/2026 ABLAPL/4099/2026	DILIP KUMAR MOHANTY @ DILIP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH SADAR /251 /2025 () //
339	D-ABLAPL/9886/2026 ABLAPL/4100/2026	MADAN ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /70 /2026 () //
340	D-ABLAPL/9244/2026 ABLAPL/4101/2026	SURYAKANTA PRADHAN VS	BIJAYA KUMAR RAGADA VS	AIRPORT /112 /2026 ()

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341	D-ABLAPL/9916/2026 ABLAPL/4102/2026	STATE OF ODISHA KUMAR CHANDRA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// / /0 ()
342	D-ABLAPL/9979/2026 ABLAPL/4103/2026	STATE OF ODISHA MANOJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PHULBANI SADAR /175 /2024 ()
343	D-ABLAPL/10022/2026 ABLAPL/4104/2026	STATE OF ODISHA BASANTA SETHI @ KUNDURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI MODEL /124 /2026 ()
344	D-ABLAPL/9873/2026 ABLAPL/4105/2026	STATE OF ODISHA PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /73 /2026 ()
345	D-ABLAPL/9923/2026 ABLAPL/4106/2026	STATE OF ODISHA BISWANATH MALLIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// BASUDEVPUR /146 /2026 ()
346	D-ABLAPL/10162/2026 ABLAPL/4107/2026	STATE OF ODISHA UMESH MAHAPATRA @ MUNA MAHAPATRA VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	// CHARICHHAKA /53 /2026 ()
347	D-ABLAPL/9946/2026 ABLAPL/4108/2026	STATE OF ODISHA NIHAR RANJAN PATTANAIAK @ PATTANAYAK VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// TIRTOL /363 /2025 ()
348	D-ABLAPL/10167/2026 ABLAPL/4109/2026	STATE OF ODISHA JAGANNATH NAYAK VS STATE OF ODISHA	BHARAT JALLI VS	// PALLAHARA /79 /2026 ()
349	D-ABLAPL/9581/2026 ABLAPL/4110/2026	STATE OF ODISHA QURAI SHA KHATOON VS STATE OF ODISHA	SURYA PRATAP DEO VS	// / /0 ()
350	D-ABLAPL/9954/2026 ABLAPL/4111/2026	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// KHANDAGIRI P.S. /206 /2026 ()
351	D-ABLAPL/9982/2026 ABLAPL/4112/2026	STATE OF ODISHA NIRMAL MAHAKUD VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// PATTAMUNDAI RURAL PS /166 /2026 ()

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352	D-ABLAPL/10000/2026 ABLAPL/4113/2026	SUSANTA HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MAIDALPUR /25 /2026 () //
353	D-ABLAPL/10006/2026 ABLAPL/4114/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	NAYAGARH /316 /2024 () //
354	D-ABLAPL/10352/2026 ABLAPL/4115/2026	DEBASHIS GADANAYAK VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	BARAMBA /115 /2026 () //
355	D-ABLAPL/9964/2026 ABLAPL/4116/2026	GANI @ RASHMIRANJAN SAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /103 /2026 () //
356	D-ABLAPL/9967/2026 ABLAPL/4117/2026	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR TOWN /110 /2026 () //
357	D-ABLAPL/10033/2026 ABLAPL/4118/2026	RAMBHA MAHARI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	RAMACHANDI /70 /2026 () //
358	D-ABLAPL/9970/2026 ABLAPL/4119/2026	MD. MUSTAKIM KHAN @ MUSTAKIM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /109 /2026 () //
359	D-ABLAPL/9638/2026 ABLAPL/4120/2026	NRUSINGH PRASAD KHAMARI VS STATE OF ODISHA	HARAPRASAD PANDA VS	/ /0 () //
360	D-ABLAPL/9640/2026 ABLAPL/4121/2026	SATYABRATA DAS VS STATE OF ODISHA	HARAPRASAD PANDA VS	BARIPADA TOWN /828 /2025 () //
361	D-ABLAPL/10129/2026 ABLAPL/4122/2026	MANUWARA BIBI VS STATE OF ODISHA	GOPINATH SETHI VS	MARINE PS AT BALARAMGADI /24 /202 () //
362	D-ABLAPL/10127/2026 ABLAPL/4123/2026	GATI KRUSHNA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/10166/2026	SANJAY KUMAR NAYAK	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/4124/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/9662/2026 ABLAPL/4125/2026	RAJESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JEYPORE TOWN /83 /2026 () //
365	D-ABLAPL/10219/2026 ABLAPL/4126/2026	LOKANATH RATH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	/ /0 () //
366	D-ABLAPL/10176/2026 ABLAPL/4127/2026	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
367	D-ABLAPL/9749/2026 ABLAPL/4128/2026	SOMANATH PRUSTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /124 /2026 () //
368	D-ABLAPL/10245/2026 ABLAPL/4129/2026	SUCHARITA BEHERA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /3 /2026 () //
369	D-ABLAPL/7128/2026 ABLAPL/4130/2026	ALOK BALIYARSINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KHURDA SADAR /64 /2026 () //
370	D-ABLAPL/8984/2026 ABLAPL/4131/2026	SUDHIR SAHOO VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JODAPADAR /41 /2026 () //
371	D-ABLAPL/9974/2026 ABLAPL/4132/2026	SUSHANT PRUSTY VS STATE OF ODISHA	BIKASH KARNA VS	CHAKAPADA PS /20 /2026 () //
372	D-ABLAPL/10035/2026 ABLAPL/4133/2026	RAMESH @ RAMESH PRADHAN VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /87 /2026 () //
373	D-ABLAPL/9972/2026 ABLAPL/4134/2026	PRAKASH MOHANTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /72 /2026 () //
374	D-ARBP(ICA)/14030/2026 ARBP(ICA)/3/2026	NATIONAL ALUMINIUM COMPANY LTD.,BHUBANESWAR VS	VENUGOPAL MAHAPATRA VS	/ / ()

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		GLENCORE INTERNATIONAL A.G.		//